

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 229 of 2020**

**In the matter of:**

**Anup Dubey**

**....Appellant**

**Vs.**

**National Agricultural Co-operative  
Marketing Federation of India Ltd. & Ors.**

**....Respondents**

**Present:**

**Appellant: Ms. Shradha Agarwal, Advocate.**

**Respondents:**

**ORDER**

**06.02.2020:** At request of the Learned Counsel for the Appellant, the matter is adjourned to **25<sup>th</sup> February, 2020** under the caption 'For Admission (Fresh Case)'.

**[Justice Bansi Lal Bhat]  
Member (Judicial)**

**[V. P. Singh]  
Member (Technical)**

**[Shreesh Merla]  
Member (Technical)**

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